Exhibition this part of the life of the late Prime Minister will also be exhibited?

SHRI DINESH SINGH We will bear it in mind

Shri BABUBHAI M CHINAI: May I know whether the Government is proposing to appoint some Committee to work out the whole programme of this Exhibition so that due justice may be done to the life of the late Prime Minister?

SHRI DINESH SINGH Yes, Sil, we shall have a Committee

Shri BHUPESH GUPTA In his time the late Prime Minister, Pandit Jawaharlal Nehru played an important part in the struggle against Fascism and so on and do I understand that the Government is taking proper care that that part of his activities before the Second World War would be duly depicted in these international Exhibitions?

SHRI DINESH SINGH Yes Sir

तिब्बत से म्राय शरणायियो का पुनर्वास

*३३३ श्री प्यारेलाल कुरील 'तालिब' -स्या वैदेशिक कार्य मबी यह बतान की जपा करेगे कि:

- (क) क्या यह सच है कि निब्बत से क्राये हुये शरणाथ्या का नफा मे बमाया गया है.
- (ख) यदि हा, ता कितन शरणार्थी परिवार वहा वसाये गये है ग्रार उन्हें भीम ग्रादि के ग्रांतिरक्त ग्रांर क्या क्या सुविधाये प्रदान की गई है ग्रीर
- (ग) क्या सरकार ने इस बात की पूरी प्री जाच कर ली है कि उन शरणाथिया स कोई चीनी जासुस तो शामिल नहीं है ग्रीर

सरकार ने उन शरणाधियो पर कुल कितना धन खर्च किया है ?

†[REHABILITATION OF REFUGEES FROM TIBET

*333. SHRI P L KUREEL URF TALIB Will the Minister of EXTER-NAL AFFAIRS be pleased to state

- (a) whether it is a fact that the refugees who have come from Tibet have been rehabilitated in NEFA;
- (b) if so, how many refugee families have been rehabilitated there and what other facilities have been provided to them apart from giving them land etc. and
- (c) whether Government have thoroughly scrutinised that these refugees do not include Chinese agents and what is the total expenditure incurred by Government on these refugees?]

वैदशिक कार्य मंत्राचय में उपमंत्री (श्री दिनश सिह) (क्) जी हा कुछ शरणांथिया का।

- (ख) करीय ४०० परिवारा को बसाया जा रहा है। जब तक वे दा फमले नही उगा लेगे तब तक उन्हें राजन मुफ्त दिया जाता है। इसके अलावा, उनके रहन के लिये साधा-रण झोपडियों की व्यवस्था है चिकित्सा की सुविधाये हैं आर बच्चा के लिये स्कूल की भी व्यवस्था है। एक बैल या गाय और कुछ सुग्रर देने की व्यवस्था है। इसके अलावा गुरू गुरू में हलों के सेट, कृपि-उपकरण बीज, और उर्वरक देने तथा जगला को साफ करने के लिये आर्थिक सहायता का प्रबन्ध है।
- (ग) जी हा । १६६२,२१४ ६० (ग्रगस्त, १६६४ तक)

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINCH) (a) Yes Sar, Some of them

^{†[]} English translation

(b) About 500 families are in process of being rehabilitated. They are issued free rations until raising of two crops. In addition simple hutted accommodation, medical factlities and schooling for children are provided. Provision for issue of one bullock/cow and a nucleus of pigs exists. Besides this initial issue of a set of ploughs and agricultural implements, supply of seeds, fertilizers and financial provision for jungle clearance exists.

(c) Yes, Sir. Rs. 16,62,214 (up to August 1964)]

شری بیارے لال کریال دنطالب، :
کیا میں مائلیہ منتری جی سے جان
سکتا ہوں کہ نبت سے آنے والے
رفیوجیوں کو دیش کے درسرے حصوں
میں بھی بسایا جا رہا ہے - اگر عال
تو کن کن راجیوں میں بسایا جا رہا

†[श्री प्यारेताल कुरील 'तालिब': वया मैं माननीय मवी जी से जान सकता हं कि निब्बत से आने वाले रिष्युजियों को देश के दूसरे हिस्सों में भी बसाया जा रहा है ? ग्रगर हा, तो किन किन राज्यों में बसाया जा रहा है ?]

श्री दिनेश सिंह: जी हा, इन लोगों को मैंस्र, उड़ीसा श्रीर मध्य प्रदेण में वसाया जा रहा रेशीर इन सबंध में पूरा विवरण मैंने पिछले भनेंबा सदन के सामने रख दिया था।

شری پیارے الل کریل دوطالب، ع:
کیا ان لوگوں کو بھی وہ سہولتیں دی جا
رھی عیں جو انہیں نیما میں دی
جا رھی عیں اور کیا استیت گورنمنت
بھی انہیں کچھ سہولت بہم یہنچا،
رھی ہے ?

ं[श्री प्यारेलाल कुरील 'तालिब' क्या इन लोगों को भी वह सहूलियत दी जा रही है जो उन्हें नेफा में दी जा रही हैं श्रीर क्या स्टेट गर्वनमेट भी इन्हें कुछ सहूलियत बहुम पहुचा रही है ?]

श्री दिनेश सिंह: स्टेट्स गर्वनसेट्स इन्हें कोई ग्राधिक सह।यता नहीं दे रही है। मुस-किन हैं कि जा सह लियतें इन्हें दी जा रही हैं वे राज्य सरकारों द्वारा पहुचाई जा रही हैं। इनको क्या सह लियतें दी जा रही है, इसके बारे में मैं पहले ही बतला चुका हूं ग्रीर ग्राम तौर पर इनको सभी सुविधाये दी जा रही है।

در بیارے الل کویل ددطالب اور کیارے الل کویل ددطالب اور کیارے اللہ کیا ہے اور کینا چاہوں کا کیا گیا ہے ؟ اور کتنا رویجہ خرچ کیا گیا ہے ؟ اور کتنا رویجہ کیا کیا کہ اور کتنا رویجہ کیا کہ کیا کہ اور کتنا رویجہ کیا کہ کیا کہ کتنا رویجہ کیا کہ کتنا رویجہ کیا کہ کتنا کیا کہ کتنا رویجہ کتنا رویجہ کیا کہ کتنا رویجہ کیا کہ کتنا رویجہ کیا کہ کتنا کیا کہ کتنا

(No reply)

श्री विमलकुमार मन्नालाल जी चौरड़िया क्या श्रीमान् यतलायेगे कि इन लोगों को पढ़ाने के लिये जिन स्क्लों की व्यवस्था की गई है उनमं शिक्षा का मान्यम कीन मी भाषा रखी गई है?

श्री दिनेश सिंहः यह तो मैं नहीं कह सकता हं।

SHRI N. SRI RAMA REDDY: Is it a fact that the inflow of Tibetan refugees into India is reduced now on account of the extraordinary defence arrangements the Chinese have made along the Sikkim border?

SHRI DINESH SINGH: There are fewer refugees coming now.

Shri D. THENGARI: While scrutinising that these people do not include any Chinese agents, are we availing ourselves of the services of somebody knowing Chinese also?

SHRI DINESH SINGH: Yes, and also Tibetan knowing.

श्री देवी निह: क्या माननीय मंत्री जी यह बनलाने की क्रमा करेंगे कि ग्रव तक जो चाइनीज रिफ्यूजीज ग्राये है उनमें से क्या कोई चाइनीज ऐजेंट भी है?

श्री दिनेश जिह : चाइनीज एजेंट मिले यह कहना मृश्किल है लेकिन कुछ लोगों पर .शक हुआ और उन्हें अलग कर दिया गया है।

*334. [The questioner (Shri Dahyabhai V. Patel) was absent. For answer, vide col. 2469 infra.]

SIRPUR PAPER MILLS

*335. Shri BHUPESH GUPTA: Will the Prime Minister be pleased to state:

- (a) whether his attention has been drawn to the allegations of corruption which were made by a Stock and Share Broker of the Hyderabad Exchange videhis letter dated the 2nd March, 1960 to late Prime Minister in respect of the sale of 38145 right shares of the Sirpur Paper Mills of the then State Government of Hyderabad;
- (b) whether it is a fact that the late Prime Minister replied to the above letter saying that the matter would be looked into:
- (c) whether the late Prime Minister handed over the matter for investigation by the Special Police Establishment; and
- (d) if the answer to part (c) above be in the affirmative, what are the results of the inquiry and whether any prosecution was launched against the President of the Hyderabad Stock Exchange?

THE PRIME MINISTER (SHRI LAI, BAHADUR): (a) to (c) Yes.

(d) A senior officer of Andhra Pradesh Government was dismissed from Service. No prosecution could be launched the against this officer or member of the Stock Exchange involved as a legal advice was against such action.

SHRI BHUPESH GUPTA. Is it nota fact that the whole matter came up before the Andhra Pradesh Assembly and also was brought to the notice of the Government through correspondence from people there, where it was pointed out that there was a regular conspiracy between Mr. Damodara Reddy, who was suspended or dismissed by a Presidential Order, and a member of Hyderabad stock exchange, now the President of the stock exchange, for cheating the Government? May know when action had been against the ex-finance Secretary or senior officer of the Government in this matter why the Government did not take similar action by way of launching prosecution against the member of the Hyderabad stock exchange, now the President of the exchange, and is it not a fact that the loss involved was of the order of Rs. 10 lakhs according to public statements and Rs. 7,66,000 according to the statement of the Accountant-General of the State, as revealed in the Assembly?

Shri LAL BAHADUR: As one of the persons concerned died during the pendency of the enquiry into this case, it was not possible to prosecute the case successfully. But in so far, as this gentleman, Mr. Kapur Chand, the stock exchange man is concerned, the income-tax authorities are already looking into the matter. They have been furnished with all information and I expect that they will take necessary action for the recovery of the evaded tax.

SHRI BHUPESH GUPTA: Is it not a fact that for the last ten years, from 1953, this gentleman, Mr. Kapur Chand, who escaped prosecution for cheating the Government, has not been assessed for income-tax and that no action has been taken against